उत्पादन कर्ताओं के हितों की रक्षा के लिए उपायों पर बात-चीत हुई ।

(5) अरब-विश्व की सामाजिक एवं आर्थिक योजनाओं की ओर प्रगति को ध्यान में रखते हुए, अरब तेल उद्योग के बारे में इस कांग्रेस ने कुछ सिफारिशें कीं ।

(6) वर्ष 1969 की पहली अवधि में कांग्रेस ने कुवैत में सातवीं अरब पैट्रोलियम कांग्रेस के सम्मेलन का निमन्त्रण दिया ।

(II) सातवीं विश्व पैट्रोलियम कांग्रेस (2 अप्रैल से 8 अप्रैल तक)

(1) 66 देशों ने भाग लिया । भारतीय शिष्ट मण्डल में 7 सदस्य शामिल थे ।

(2) इस कांग्रेस के उद्देश्य निम्न प्रकार थे :—

(अ) अन्तर्राष्ट्रीय आधार पर तेल के विज्ञान एवं तकनीकी की प्रगति;

(आ) तेल तथा विज्ञान और तकनीकी समस्याओं पर, जो तेल उद्योग में विभिन्न रूपों में निरन्तर उत्पन्न होती हैं, विचार-विमर्श के लिए अवसर देना;

(इ) गवेषणा के क्षेत्रों तथा इसके परिणामों के व्यवहारिक प्रयोग में सूचना एवं अनुभव के निःशुल्क विनिमय में सुविधायें;

(3) 395 कागजों को पढ़ा गया ।

(4) कांग्रेस का शीर्षक "मानव के कल्याण के लिए पैट्रोलियम" था । "विज्ञान एकता है" और "किसी स्थान की निर्धनता प्रत्येक स्थान के लिए खतरा है ।"

(ग) तेल और प्राकृतिक गैस आयोग के अनुसन्धान एवं प्रशिक्षण संस्था, देहरादून के कार्य में तथा तेल और प्राकृतिक गैस आयोग के नये क्षेत्रों की खोज में विश्व पैट्रोलियम कांग्रेस में भण्डार भूभौतिकी पर रिपोर्टों के दित्ता का विस्तार रूप में प्रयोग किया जायेगा ।

LIBERALISATION OF CREDIT POLICY BY RESERVE BANK

1486. SHRI MARANDI :
SHRI MAYAVAN :
SHRI SHIVA CHANDRA JHA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Reserve Bank of India has announced selective libralization of its credit policy;

(b) if so, the reasons therefor and broad details thereof; and

(c) how far the liberalization will help the small scale industries?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Taking into account the recessionary trends that were noticed in the engineering and the metallurigical industries earlier in the year and the expected recovery in the coming months, the anticipated expansion in agricultural output and the continuing pressure on the general price level, the Reserve Bank has been following a policy of liberalisation of credit on a selective basis to certain preferred sectors rather than a general expansion or cheapening of credit. The details of the measures announced by the Reserve Bank since July 1967 in pursuance of this policy are indicated in the ANNEXURE laid on the Table of the House. [*Placed in Library. See* No. LT—1691/67].

(c) It will be seen from (ii) of the Annexure that any increase in the commercial banks advances to small scale industries over the last year's level is to be excluded from the computation of net liquidity ratio, which determines the rate of interest in respect of any accommodation from the

Reserve Bank. It is hoped this will encourage the commercial banks to increase their advances to small scale industries.

AGRICULTURAL FINANCE CORPORATON

1487. SHRI MARANDI :
SHRI RANDHIR SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Indian Banks Association has announced a scheme for forming an Agricultural Finance Corporation for aiding farmers;

(b) if so, the broad features thereof and the reaction of Government thereto; and

(c) how far the scheme will benefit the farmers ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) and (c). The main outline of the scheme, as envisaged by the Indian Banks' Association, is given in the annexure. laid on the Table of the House. [*Placed in Library. See* No. LT-1692/67]. It is understood that the scheme is still in a formative stage and that the draft of the memorandum of association of the Corporation has not yet been finalised. The scheme will be examined by the Reserve Bank and the Government after the Association finalises the details.

LADY DOCTORS IN C.G.H.S.

1488. SHRI MARANDI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether it is a fact that a new scheme has been introduced to enable Lady Doctors in the Central Government Health Service to continue to stay in the capital;

(b) if so, the broad features thereof;

(c) whether this scheme will ease the position of Doctors and if so, the extent thereof; and

(d) the reaction of the C.G.H.S. Doctors to the scheme ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). Yes. A copy of the scheme is laid on the Table of the House. [*Placed in Library. See* No. LT-1693/67].

(c) and (d). Lady Medical officers employed under the Central Government Health Scheme at Delhi were given the choice of opting either for the new scheme which would ensure their non-transferability from Delhi or for the Central Health Service with all the liabilities and obligations including transfer on an all India basis involved in the latter service. Out of 156 such lady medical officers only 11 have so far opted for the new scheme. Those lady medical officers who opt for the Central Health Service, will be available for transfer out of Delhi. In the long run the combination of these two Schemes should ease the position in Delhi and outside.

भूतपूर्व मंत्रियों द्वारा देय राशि

1489. श्री अटल बिहारी बाजपेयी :
श्री श्रीचन्द गोयल :
श्री शारदा नन्द :
श्री ना० स्व० शर्मा :
श्री जगन्नाथ राव जोशी :

क्या निर्माण, आवास तथा पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) मार्च, 1957 से जून, 1967 तक की अवधि में मंत्रि-पद से हटने के पश्चात बंगलों को समय पर खाली न करने के कारण बंगलों और फर्नीचर के किराये के रूप में भूतपूर्व मंत्रियों के नाम कितनी राशि बकाया है और उन मंत्रियों के नाम क्या हैं;

(ख) कितनी राशि बट्टे खाते में डाली गई है, कितनी वसूल कर ली गई है और इस बारे में कितनी राशि अभी बकाया है; और

(ग) बकाया राशि को वसूल न करने के लिये सम्बन्धित व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?